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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CA737/16	TP264/17	Hearing	391-394	Bliss Rentals Pvt Ltd

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
1.	K.V.SATHH	Petitioner	K.V. Sathh

Counsel for petitioner is present. As seen from records, this petition was not scrutinised by the Registry and the file was received without scrutiny <sup>by</sup> the High Court. Hence, Registry of NCLT is directed to scrutinise the petition and list it on 17.03.2017.

MEMBER (J)

MEMBER (T)